

ITEM NO.101

COURT NO.4

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9023/2018

PARSA KENTA COLLIERIES LTD.

Appellant(s)

VERSUS

RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LTD.

Respondent(s)

Date : 22-05-2019 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH
(VACATION BENCH)

For Appellant(s)

Mr. Ranjit Kumar, Sr. Adv.
Mr. Vikram Nankani, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Anurup Singh, Adv.
Mr. Salil Sinha, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. Rishi Raj Sharma, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s)

Mr. Tushar Mehta, Solicitor General
Mr. Kartik Seth, Adv.
Mr. Ankur S. Kulkarni, AOR
Mr. Nishant Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Ranjit Kumar, learned senior counsel appearing on behalf of the appellant and Mr. Tushar Mehta, learned Solicitor General appearing on behalf of the respondent.

Arguments concluded.

Judgment reserved.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER